

Statement I

Statement showing spread of branches of Commercial Banks in the districts comprising Eastern Uttar Pradesh

District	As on 31st May, 1984 Number of branches
1. Allahabad	167
2. Azamgarh	133
3. Bahraich	102
4. Ballia	86
5. Basti	125
6. Deoria	102
7. Faizabad	108
8. Ghazipur	76
9. Gonda	83
10. Gorakhpur	151
11. Jaunpur	126
12. Mirzapur	105
13. Pratapgarh	85
14. Sultanpur	71
15. Varanasi	237

Data provisional.

Statement II

Statement showing distribution of Aggregate Deposits and Gross Bank Credit of Scheduled Commercial Banks in the districts comprising Eastern Uttar Pradesh as at the end of March 1984

Districts	(Rs. in lakhs)	
	Deposits	Credit
1	2	3
1. Allahabad	27786	11619
2. Azamgarh	11165	3906
3. Bahraich	4199	2018
4. Ballia	7813	2291
5. Basti	6718	4046
6. Deoria	8815	4956
7. Faizabad	8987	3037

	1	2	3
8. Ghazipur		6965	2504
9. Gonda		5733	2701
10. Gorakhpur		18339	8053
11. Jaunpur		8683	2477
12. Mirzapur		11973	7734
13. Pratapgarh		2236	1263
14. Sultanpur		4967	2516
15. Varanasi		34311	14065

Difficulties in Withdrawals by Depositors from Nationalised Banks

2800. PROF. MADHU DANDAVATE : Will the Minister of FINANCE be pleased to state :

(a) whether Government had taken note of the fact that recently the withdrawals from the nationalised banks by the depositors have become difficult and more time is taken for withdrawal of small amounts;

(b) whether the security measures has had any effect on these delays; and

(c) if so, whether Government have any plan to provide adequate security requiring less time for withdrawals ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). There are no complaints of a generalised nature that the time taken in withdrawals has increased in case of Public Sector Banks. On the contrary, all efforts are being made to improve the quality of customer service in banks to meet the increasing tasks and expectations.

To facilitate speedy withdrawals from banks the Working Group on Customer Service had *inter-alia* recommended the introduction of Teller system in the branches of banks wherever the volume of work so warranted. Pursuant to this recommendation, public sector banks have already introduced the Teller system in a large number of their branches.

Central Excise and Customs Dues remaining Unpaid or Unrecovered

2801. SHRI HAROOBHAI MEHTA : Will the Minister of FINANCE be pleased to state :

(a) the approximate amount of central excise and customs dues remaining unpaid or unrecovered on account of injunctions or stay orders issued by courts;

(b) the steps taken by Government to recover the dues; and

(c) whether Government propose to impose deterrent interest liability on those who delay the payment of central excise and customs dues ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Most of the cases relate to issues having a bearing on rate of duty, valuation and, in some Central Excise cases, excisability of products. Quantification of revenues involved in individual cases is possible only after Court decisions are available.

(b) Law Ministry and the Government Counsels appointed by that Ministry have been approached to take all possible steps to move applications before the courts for vacation of injunctions or stay orders. Recovery of dues after vacation of injunctions or stay orders by the courts is effected from importers and Central Excise assesses in accordance with Court's orders in individual cases and the provisions of Customs Act, 1962 and the Central Excise and Salt Act, 1944 and the Rules made thereunder.

(c) There is no such provision under the law. However in cases where request are accepted for payment of the arrears in instalments, a condition is included for recovery of interest on the dues.

Regional Rural Banks in Madhya Pradesh

2802. SHRI PRATAP BHANU SHARMA : Will the Minister of FINANCE be pleased to state :

(a) whether Government have approved few new regional rural banks in Madhya Pradesh;

(b) if so, the details thereof; and

(c) the schedule of opening these banks ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). As at the end of year 1984-85, the State of Madhya Pradesh had 22 Regional Rural Banks covering 40 districts out of the total 45 districts in the State.

Two additional Regional Rural Banks for establishment in Madhya Pradesh have been recommended by NABARD. While one of the two recommended RRBs is intended to provide coverage to Gwalior and Datia districts, the other one proposes to cover the two districts of Vidisha and Bhopal. Government have not taken any final decision in this regard.

International Debts

2803. SHRI HANUMANTU APPAYYA DORA : Will the Minister of FINANCE be pleased to state :

(a) whether in the context of the debts outstanding for the country, Government are aware of the dimensions and dangers of international debts as experienced by several other less developed countries and if so, the remedial steps taken/proposed; and

(b) whether Government propose to review its present policies of gift imports of milk products, vegetable oils etc., in the light of their own experience with PL 480 wheat and experience of other countries ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir. Some developing countries have faced serious external debt servicing problems in recent years. India has however managed its external debt within prudent limits. The balance of payments and the external debt position is kept under constant review so that no difficulties are faced in meeting our debt service obligations.

(b) Gift imports of milk products, edible oils, etc., are allowed after due consideration of the need for and the likely impact of such imports on the domestic economy.

[Translation]

Rise in Prices of Consumer Goods

2804. SHRI C. JANGA REDDY :
DR. A. K. PATEL :

Will the Minister of FINANCE be pleased to state :

(a) whether according to Labour Bureau the consumer price index in Delhi which was 100 in 1960 increased to 600 in January,